

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGSWRIT PETITION (CIVIL) NO. 512/2018

M/S. SANGHI INFRASTRUCTURE M.P. LTD.

PETITIONER(S)

VERSUS

UNION OF INDIA & ANR.

RESPONDENT(S)

(FOR ADMISSION)

Date : 16-12-2022 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE SANJIV KHANNA
HON'BLE MR. JUSTICE M.M. SUNDRESHFor Petitioner(s) Mr. Naveen Kumar, AOR
Mr. Shourajeet Chakravarthi, Adv.
Mr. Nitesh Bhandari, Adv.
Mr. Prabhat Kr. Rai, Adv.
Ms. Stuti Bisht, Adv.
Ms. Aprajita Bhardwaj, Adv.

For Respondent(s)

UPON hearing the counsel, the Court made the following
O R D E R

Let the advance copy of the writ petition be served on the nominated/standing counsel for the Union of India and the State of Madhya Pradesh.

Re-list in the month of February, 2023.

(POOJA SHARMA)
COURT MASTER (SH)(R.S. NARAYANAN)
COURT MASTER (NSH)